

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2013

Dated: 08th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr.Adv.
Mr. Ajit Pudussery
Mr. Udit Seth, Adv

Counsel for the Respondent(s) : Mr. Saurav Agarwal
Mr. Ashish Tiwari
Ms. Sonali Malhotra
Mr. Manu Seshadri

ORDER

We have heard Mr. Saurav Aggarwal, Learned Counsel for the Board. He has finished his arguments in respect of Point No.(a) namely 'Depreciation'. For further submissions in relation to the other points (B to D), post the matter on 26.08.2014.

Post the matter for further hearing on **26.08.2014 at 2.30 pm.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pr/vg